

September, 1981, the Government of India must come forward and issue orders declaring that 17th of September should be observed as 'Social Justice Day' every year, throughout the country.

(xiv) NEED FOR CONSTRUCTION OF BRIDGES IN BILASPUR, UNA AND MANDI DISTRICTS OF HIMACHAL PRADESH.

PROF. NARAIN CHAND PARASHAR (Hamirpur): The people of Bilaspur, Una and Mandi districts of Himachal Pradesh have made tremendous sacrifices for the construction of Bhakra Dam, which has brought prosperity to the nation. The people of these three districts, however, have had to undergo considerable hardship consequent upon the submerging of the existing bridges at Kungar Hatti on Ali Khad in Bilaspur district and at Dehar on Satluj river in Mandi district. The construction of new bridges at distant sites has not helped the people in any way. On the other hand their miseries have increased consequent upon the submerging of the existing bridges at these places. Another bridge across Gobind Sagar (Lunkhar Khad) side in Uha district (Dhunola Block) is also urgently needed. So, the Government of India should undertake the construction of these three bridges at the earliest through Bhakra Beas Management Board.

(xv) NEED FOR A PASSENGER TRAIN SERVICE BETWEEN BHANDARA ROAD AND BHANDARA TOWN.

SHRI KESHAVRO PARDHI (Bhandara): Twenty km railway line has been laid to connect defence projects at Bhandara town. This line is being exclusively meant for movement of goods train between Bhandara Road Railway Station and Jawahar Nagar Defence Project. Since this line is passing through Bhandara town and in view of the hike in bus fare, it has become necessary to consider the public demand for running a train service at least between Bhandara Road and Bhandara town till the defence

authorities agree for extension of such service to their project colony. It will be ideal to introduce a diesel car, similar to the one run on the South Central Railways.

(xvi) POLICE ATTACK ON MIZO STUDENT DEMONSTRATORS IN AIZWAL, MIZORAM.

DR. R. ROTHUAMA (Mizoram): On 22 July, 1981, the Mizo students' Association comprising of High Schools, Colleges and Universities in Mizoram and outside, staged a peaceful demonstration before Aizwal Jail, demanding unconditional release of the three leaders of the Mizo Students' Association, arrested on alleged charges of anti-national activities.

The Mizoram Police and the C.R.P. F. personnel (who are also under the command of Mizoram I.G.P.), all of a sudden and without any advance warning, resorted to all kinds of repressive measures, using every available material like gun-barrels, bottles, bricks, stones, glass etc. for attacking the demonstrators. As a result, many of the young girls of 14-16 years, sustained severe physical injuries. They were admitted in Aizwal Civil Hospital some of them in serious condition.

Never before in the history of Mizoram were such large scale physical attacks perpetrated upon the young Mizo students.

Following this episode, more and more young students from different High Schools and Colleges in Mizoram, instead of being cowed down at this show of force, came forward, hundreds of students volunteered arrests and imprisonment in Aizwal Jails which were all filled up by the students.

On inquiry, the charges against the three students' leaders were found baseless and the Magistrate ordered unconditional release of the three students' leaders, and all the cases against them were cancelled.